

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/3(KB)2017  
RA (IBC)/1(KB)2022, IA(I.B.C)/1371(KB)2022,  
IA(I.B.C)/1038(KB)2021, IA(I.B.C)/660(KB)2018,  
IA(I.B.C)/572(KB)2018, IA(I.B.C)/228(KB)2022,  
IA(I.B.C)/4(KB)2022, IA(I.B.C)/1043(KB)2021,  
IA(I.B.C)/360(KB)2018, IA(I.B.C)/930(KB)2020,  
IA(I.B.C)/1467(KB)2020, IA(I.B.C)/1168(KB)2020,  
IA(I.B.C)/424(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> NOVEMBER, 2022, 02:30 P.M**

IN THE MATTER OF	NICCO CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physical)**

Mr. Tapas Dutta, Adv. : For Petitioner RA (IBC) 1/KB/2022  
Mr. Satyendra Agrawal, Adv. : RPF CRO in IA(I.B.C)/1038(KB)2021  
Mr. Bijoy Bag Adv.  
Mr. Goutam Malik, Adv.  
Ms. Barsha Dikshit, PCS : For Liquidator

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. **IA(I.B.C)/1371(KB)2022**
  - i. This Application has been filed by liquidator for taking on record Progress Report at page 18. This IA is supported by an affidavit of liquidator at page 13-15.
  - ii. Progress Report is taken on record. IA is accordingly allowed and **disposed of.**
  - iii. Post this matter for further Progress Report on **06/12/2022.**
3. Rest of the IAs shall be tagged along on that date, i.e. **06/12/2022.**

**Kaushalendra Kumar Singh  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**